



THE FREE PRESS JOURNAL

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Free Press Journal English Mumbai Date Of Publish 09/10/2025

FORM G (Annexure-I) INVITATION FOR EXPRESSION OF INTEREST FOR A N ENTERPRISES INFRASTRUCTURE SERVICES PRIVATE LIMITED	
OPERATING IN THE CONSTRUCTION AND CONTRACTING-CIVIL SECTOR, SPECIFICALLY FOCUSING ON THE CONSTRUCTION AND MAINTENANCE OF ROADS. (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	A N ENTERPRISES INFRASTRUCTURE SERVICES PRIVATE LIMITED PAN: AAKCA6533B CIN: U74900MH2012PTC230674
2. Address of the registered office	708, Gateway Plaza, A S Marg, Powai, Near to IIT Mumbai 400076, Maharashtra, India
3. URL of website	Nil
4. Details of place where majority of fixed assets are located	708, Gateway Plaza, A S Marg, Powai, Near to IIT Mumbai 400076, Maharashtra, India
5. Installed capacity of main products/ services	Not Applicable
6. Quantity and value of main products/ services sold in last financial year	The corporate debtor did not any operating activity during the last financial year.
7. Number of employees/ workmen	3
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	For further details write an email to: anenterprisesinfra@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please write an email to: anenterprisesinfra@gmail.com
10. Last date for receipt of expression of interest	26/10/2025* (as extended from earlier date 03/10/2025)
11. Date of issue of provisional list of prospective resolution applicants	29/10/2025* (as extended from earlier date 13/10/2025)
12. Last date for submission of objections to provisional list	03/11/2025* (as extended from earlier date 18/10/2025)
13. Date of issue of final list of prospective resolution applicants	08/11/2025* (as extended from earlier date 28/10/2025)
14. Process email id to submit EOI	anenterprisesinfra@gmail.com
15. Details of the corporate debtor's registration status as MSME	Not Applicable

*These timelines have been extended pursuant to the approval of the Committee of Creditors (CoC) of AN Enterprises Infrastructure Services Private Limited in its meeting held on 07.10.2025. The timelines stated above are subject to further modification by the CoC, including any extension or exclusion granted for completion of the Corporate Insolvency Resolution Process (CIRP) of the Corporate Debtor under the Insolvency and Bankruptcy Code, 2016.

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Date :09/10/2025
Place: Mumbai For A N Enterprises Infrastructure Services Private Limited

